

SHRI MANAS RANJAN BHUNIA: Sir, this is an important issue. This is an attack on democracy, this is an attack on institution ...(Interruptions)...

MR. CHAIRMAN: This will be discussed tomorrow morning. We are taking it up in the first hour of tomorrow morning. It has been agreed upon by others also. Please sit down. I will allow you. I will also allow you, Mr. Nadimul. Let the House function, only three days are left. मेरा आप सबसे एक अनुरोध है कि यह एक महत्वपूर्ण विषय है, यह समस्या एक दिन की नहीं है, देश भर में किसान व अन्य सब लोग चिंतित हैं, इसलिए सब लोग रचनात्मक दृष्टि से अपने सुझाव दें, तो उससे फायदा होगा और सरकार को भी उस पर अमल करने का प्रयास करना चाहिए। यह मेरा मत है।

**श्री अमित अनिल चन्द्र शाह (गुजरात):** सभापति महोदय ...(व्यवधान)...

SHRI MD. NADIMUL HAQUE (West Bengal): Sir, What about the notice under Rule 267?

MR. CHAIRMAN: I have already said it. You have heard it also. हम उसको कल सुबह first hour में priority में ले रहे हैं।

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#### SHORT DURATION DISCUSSION

##### **Recent increase in the Minimum Support prices for Kharif Crops and Challenges in Agricultural Sector**

**श्री अमित अनिल चन्द्र शाह (गुजरात) :** सभापति महोदय, मैं आपके प्रति आभार व्यक्त करता हूँ कि आपने रूल 176 की मेरी अल्पकालिक चर्चा को अनुमति दी। आज मैं कृषि के विषय में चर्चा लेकर सदन में आया हूँ। कृषि सदियों से हमारे देश की पहचान है। सबसे पुरानी वैज्ञानिक कृषि करने का श्रेय अगर किसी देश को जाता है, तो वह भारत को जाता है। देश की आबादी का लगभग 65 प्रतिशत से ज्यादा का हिस्सा कृषि पर निर्भर है और हमारी जीडीपी में कृषि का contribution भी बहुत महत्वपूर्ण है। वैसे तो, जो जीडीपी के आंकड़े बनते हैं, उसमें शुद्ध रूप से contribution को देखें तो 15 परसेंट contribution माना जाता है, परंतु कृषि में से जो रोजगारी उत्पन्न होती है, इसको ऐड कर लें और उसको भी गिनती में लेकर आएँ, तो यह contribution लगभग 42 परसेंट के आसपास हो जाता है।

महोदय, जनसंघ के जमाने से भारतीय जनता पार्टी की नीति रही, मुक्त व्यापार और मुक्त खेती। वर्ष 1950 से ये दो हमारे नारे हैं। इसी के आधार पर जब-जब हमें शासन में आने का मौका मिला, चाहे वे राज्य सरकारें हों, चाहे केंद्र सरकार हो, हमने इसके आधार पर कृषि को बढ़ावा देने की शुरुआत की और हमने मुक्त कृषि की दिशा में बहुत सारे काम किए हैं। जब वर्ष 2014 में देश की जनता ने एक ऐतिहासिक निर्णय लिया व एक ऐतिहासिक जनादेश दिया और 30 साल के बाद पहली बार किसी एक दल को पूर्ण बहुमत की सरकार बनाने का जनादेश मिला। भारतीय जनता पार्टी के नेतृत्व में एनडीए की सरकार बनी, एनडीए के सारे सांसद जब

अपने नेता के चुनाव के लिए संसद के सेंट्रल हॉल में इकट्ठा हुए थे, उस वक्त हमारे नेता और अभी के प्रधान मंत्री श्री नरेन्द्र मोदी जी ने भाषण किया था कि यह जो सरकार बनने जा रही है, वह सरकार किस दिशा में जाएगी। महोदय, मैं मानता हूँ कि वह भाषण ही, आने वाले पांच साल में सरकार किस दिशा में जाएगी, उस दिशा को इंगित करने वाला था। प्रधान मंत्री जी ने अपने भाषण में कहा था कि भारतीय जनता पार्टी के नेतृत्व में यह सरकार जो बनने जा रही है, एनडीए की सरकार बनने जा रही है, वह सरकार गरीबों, दलितों, आदिवासियों, किसानों, मजदूरों और गाँवों की सरकार होगी। और उसी बात के आधार पर विगत साढ़े चार साल से भारतीय जनता पार्टी की सरकार आगे बढ़ रही है, एनडीए की सरकार आगे बढ़ रही है। सभापति महोदय, भारतीय जनता पार्टी की सरकार ने वैज्ञानिक और सूक्ष्म आयोजन के साथ देश के कृषि क्षेत्र के मानचित्र को बदलने का प्रयास किया है और बहुत सारे नए initiative भारतीय जनता पार्टी की सरकार ने लिए हैं। सिर्फ योजनाएं देकर हम आगे बढ़ें, ऐसा नहीं है। प्रधानमंत्री जी ने अपने भाषण में कहा था कि वर्ष 2022 में जब देश की आज़ादी के 75 साल पूरे हो जाएंगे, उस वक्त हम किसान की आय को दोगुना करने का प्रयास करेंगे। इस पर बहुत सारी टिप्पणियाँ आई कि यह कैसे होगा, यह असंभव है। सभापति महोदय, अपनी-अपनी सोच होती है, मगर सरकार ने इन सारी टिप्पणियों को भी एक रचनात्मक और सकारात्मक रूप से लेते हुए, मौन रहकर और योजना बनाकर आगे बढ़ने का निर्णय किया और ये जो initiative लिए, वे initiative अब आंकड़ों के रूप में भी दिखाई पड़ते हैं। सरकार ने घोषणा की थी कि हम बहुत सारी योजनाएं लाकर, बहुत सारी चीज़ों को समाहित करते हुए किसानों की आय को दोगुना करेंगे। हमने इसको सिर्फ शब्दों तक सीमित नहीं किया है। मैं इस सभागृह के माध्यम से देश की जनता का ध्यान आकृष्ट करना चाहता हूँ। वर्ष 2009 से 2014 तक कृषि का बजटीय आवंटन 1, 21,082 करोड़ रुपए था। मैं एक बार फिर रिपीट करता हूँ कि वर्ष 2009 से 2014 तक कृषि का बजटीय आवंटन 1, 21,082 करोड़ रुपए था और वर्ष 2014 से 2018 तक वह बढ़कर 2,11,694 करोड़ रुपए हो गया। कृषि बजट में 75 प्रतिशत की वृद्धि करने का काम भारतीय जनता पार्टी की नरेन्द्र मोदी सरकार ने, एनडीए सरकार ने किया है। इसके अलावा सूक्ष्म सिंचाई कोष के लिए 5,000 करोड़ रुपए, डेयरी के लिए 10,000 करोड़ रुपए, कृषि बाज़ार के विकास कोष के लिए 2,000 करोड़ रुपए, मत्स्य एवं जलीय विज्ञान के लिए 7,550 करोड़ रुपए और पशुपालन के लिए 2,450 करोड़ रुपए दिए गए हैं। कृषि को टोटल एक ब्लॉक मानकर विचार करें, तो एक बहुत बड़े बजट का आबंटन भारतीय जनता पार्टी की सरकार ने किया है। सभापति महोदय, ...(व्यवधान)...

**श्री मानस रंजन भूनिया (पश्चिमी बंगाल):** सर, हमने रूल 267 के तहत नोटिस दिया है। ...(व्यवधान)...

MR. CHAIRMAN: No, please. We are in the debate. ...(Interruptions)... We are in the debate, please. ...(Interruptions)...

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI VIJAY GOEL): Sir, they want to disturb the House. ...(Interruptions)... They want to disturb the House. ...(Interruptions)...

MR. CHAIRMAN: This is not the way. Please, आप लोग बैठ जाइए। ...**(व्यवधान)**... What happened? ...**(Interruptions)**.. I have answered you three times. आप सब लोग अपनी जगह पर जाइए। यह पद्धति नहीं है। Have you Come to disturb the House? ...**(Interruptions)**... What is this? What is happening? ...**(Interruptions)**... Suddenly, what happened to you? ...**(Interruptions)**...

SHRI MANAS RANJAN BHUNIA: Sir, this issue is a very important issue. ...**(Interruptions)**...

**श्री विजय गोयल:** यह कोई तरीका है? ...**(व्यवधान)**...

SHRI PRASANNA ACHARYA (Odisha): Sir, farmers' issue is an equally important issue. ...**(Interruptions)**...

MR. CHAIRMAN: Yes, the farmers' issue is a burning issue of the country and you are now obstructing it. आप लोग जाइए। Please go to your seats. ...**(Interruptions)**... यह पद्धति नहीं है। ...**(व्यवधान)**... This is not the way, please. ...**(Interruptions)**.. I have to name you. Don't allow it to go to that situation. ...**(Interruptions)**.. Three times I have explained. ...**(Interruptions)**.. You can't come to the Well of the House and take the House to ransom. The entire House wants to discuss the farmers' issue and you want to ...**(Interruptions)**...

**स्वास्थ्य और परिवार कल्याण मंत्री (श्री जगत प्रकाश नड्डा):** सर, यह क्या तरीका है कि पांच लोग सारे हाउस को custody में ले लेंगे। ...**(व्यवधान)**...

SHRI MANAS RANJAN BHUNIA: \*

MR. CHAIRMAN: No, no; this will not go on record. It will go on record that these people came to the Well of the House. That should go on record tomorrow. ...**(Interruptions)**..

SHRI MANAS RANJAN BHUNIA: \*

**मानव संसाधन विकास मंत्री (श्री प्रकाश जावडेकर):** आप चर्चा क्यों नहीं होने दे रहे हैं? ...**(व्यवधान)**...

MR. CHAIRMAN: Please go to your seats. ...**(Interruptions)**.. Please go to your seats. ...**(Interruptions)**.. This is not the way. The entire country is watching you. Live telecast is on. Please don't create an impression that you are obstructing the House and also do not want to discuss about *kisans*. ...**(Interruptions)**.. By force I will not allow anything. ...**(Interruptions)**... Even tomorrow if you do this, you cannot dictate to me. ...**(Interruptions)**... Do you understand my point? ...**(Interruptions)**... This is not going on record. ...**(Interruptions)**...

SHRI MANAS RANJAN BHUNIA: \*

MR. CHAIRMAN: You are unnecessarily wasting your energy. ...*(Interruptions)*... Is this democracy? ...*(Interruptions)*... Is this democracy? ...*(Interruptions)*... What are you talking? ...*(Interruptions)*... The debate has started. ...*(Interruptions)*... You have unnecessarily come into the Well and you are creating disturbance in the House. ...*(Interruptions)*... Trinamool Members, please go to your seats. ...*(Interruptions)*... Please go to your seats. ...*(Interruptions)*... Please go to your seats. ...*(Interruptions)*...

SHRI MANAS RANJAN BHUNIA: \*

MR. CHAIRMAN: This is not the way. ...*(Interruptions)*... This is most uncivilised, unruly, undemocratic conduct ...*(Interruptions)*...

THE MINISTER OF LAW AND JUSTICE; AND THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): Sir, this is an important debate. ...*(Interruptions)*... Amit Shahji is speaking. ...*(Interruptions)*... He is the President of the Party. ...*(Interruptions)*... He must be allowed to speak, Sir. ...*(Interruptions)*... What is this, Sir? ...*(Interruptions)*... They will say everything and will not allow us to speak. ...*(Interruptions)*... What is this happening? ...*(Interruptions)*... They will say everything. ...*(Interruptions)*...

श्री प्रकाश जावडेकर: सभापति महोदय, चर्चा शुरू हो गई और आपने व्यवस्था दी है, व्यवस्था के तहत ही कल विषय लेने वाले हैं। वे बैठ गए ...*(व्यवधान)*... अनिल जी का भाषण शुरू हुआ ...*(व्यवधान)*... अचानक फिर क्या हो गया? ...*(व्यवधान)*...

MR. CHAIRMAN: Shri Amit Shahji, please continue. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*... Manish Guptaaji, you are a senior Member. Please advise your Members. ...*(Interruptions)*... This is not the way. ...*(Interruptions)*... The debate has already started. ...*(Interruptions)*... The speaker is on his legs and then you come in between. I was still considerate and then said that I am going to allow it.

Then suddenly you get something and you get up and disturb the House. What is this? This is not fair. Please go to your seats. Please go to your seats. ...*(Interruptions)*...

SHRI MANAS RANJAN BHUNIA: \*

MR. CHAIRMAN: This is the attack. ...*(Interruptions)*... Why are you wasting your energy? ...*(Interruptions)*... Members, please put on your earphones. You will be able to hear. ...*(Interruptions)*... This will not go on record. ...*(Interruptions)*...

SHRI VIJAY GOEL: Sir, name them one by one. ...*(Interruptions)*...

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\*Not recorded

MR. CHAIRMAN: Please go to your seats. I will not go by dictation of one party. This House belongs to all the political parties. There is a system. There is a rule. ...(Interruptions)... Please go to your seats. You are in the Well of the House. ...(Interruptions)... Please go to your seats. Trinamool Members, please go to your seats. ...(Interruptions)... Nothing is going on record.

SHRI MANAS RANJAN BHUNIA: \*

MR. CHAIRMAN: Is this democracy? ...(Interruptions)... Is this a democratic right to disturb the House? ...(Interruptions)... Is it a democratic right? ...(Interruptions)... I am not going to allow that. ...(Interruptions)... Even tomorrow morning offer I have given ...(Interruptions)... I am not on that...(Interruptions)... It is going to be a discussion on Uttar Pradesh ...(Interruptions)... The girls' hostel issue. ...(Interruptions)... Let me clarify it. Tomorrow, we are going to take up in the first hour the Deoria issue. ...(Interruptions)... That happened in Deoria in Uttar Pradesh. ...(Interruptions)... That is the issue I have taken up. ...(Interruptions)...

SHRI VIJAY GOEL: Sir, name them one by one... सर, ऐसे कैसे हाउस चलेगा? ...(व्यवधान)...

MR. CHAIRMAN: I am giving them an opportunity. Please go to your seats. ...(Interruptions)... Please go to your seats. ...(Interruptions)... The entire country is watching you. ...(Interruptions)...

श्री रवि शंकर प्रसाद: सर, यह democracy के साथ क्या हो रहा है? हम उनकी बात सुनते हैं ...(व्यवधान).... हमारे राष्ट्रीय अध्यक्ष बोल रहे हैं, गंभीर विषय पर बोल रहे हैं ...(व्यवधान)...

MR. CHAIRMAN: Tomorrow, in the first hour, we are going to take up discussion on Deoria, the girls' hostel issue. ...(Interruptions)... That has been agreed upon. ...(Interruptions)...

श्री रवि शंकर प्रसाद: सर, यह किसान विरोधी काम हो रहा है। ...(व्यवधान)...

MR. CHAIRMAN: I adjourn the House to meet after ten minutes.

*The House then adjourned at fourteen minutes past two of the clock,*

*The House reassembled at twenty-four minutes past two of the clock,*

MR. CHAIRMAN *in the Chair.*

MR. CHAIRMAN: Now, Shri Amitbhai Shah. ...(Interruptions)...

SHRI MANAS RANJAN BHUNIA: Sir, we have given notice. ...(Interruptions).. Please take it up. ...(Interruptions)...

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\*Not recorded

MR. CHAIRMAN: I have to name you people. ...(Interruptions).. It will be bad in your history. ...(Interruptions)... That will go on record. ...(Interruptions)... Please understand. ...(Interruptions)... You are obstructing the House. ...(Interruptions).. The entire country wants to see some debate on agriculture. ...(Interruptions).. Then afterwards, there is a discussion on the issue of Scheduled Castes and Scheduled Tribes. ...(Interruptions)... Hon. Members, under Rule 255 - Withdrawal of Member, "The Chairman"... ...(Interruptions)... When the Chair is on his legs, you do not bother about that also. ...(Interruptions)... What is this? Please go to your seats. Last time I am telling you, please go to your seats. This is not the way. ...(Interruptions)...

SHRI MANAS RANJAN BHUNIA: Sir, this is very important. ...(Interruptions)...

MR. CHAIRMAN: Not important, nothing. ...(Interruptions)... I have seen it. ...(Interruptions)... There is nothing important but still I said we will consider it. ...(Interruptions)...

SHRI MANAS RANJAN BHUNIA: But, Sir, this is an important issue. ...(Interruptions)...

MR. CHAIRMAN: You do not even bother about it. ...(Interruptions)... We have to discuss about the issue of SCs/STs. ...(Interruptions)... The entire country is looking for that Bill. ...(Interruptions)...

SHRI MANAS RANJAN BHUNIA: We are here to protect the democratic rights of the people of India. ...(Interruptions)...

MR. CHAIRMAN: Also, the farming community is agitated. ...(Interruptions)... You just want to do politicking. ...(Interruptions)...

SHRI MANAS RANJAN BHUNIA: Apart from democratic right, we want discussion. ...(Interruptions)... Please, from you, Mr. Chairman,.....(Interruptions)...

MR. CHAIRMAN: Is it the way? You are an educated man. Is it the way? When the discussion started, in between the debate, you get a mood and suddenly you stand up and speak. ...(Interruptions)...

SHRI MANAS RANJAN BHUNIA: I raised it in the first hour. ...(Interruptions)...

MR. CHAIRMAN: What happened then? ...(Interruptions)... I answered and you sat down. ...(Interruptions)...

SHRI MANAS RANJAN BHUNIA: I raised it in the first hour. ...(Interruptions)...

MR. CHAIRMAN: You are saying something which you had raised and I answered and you sat satisfactorily. Then, all of your Members also sat satisfactorily. Then, the discussion started. Suddenly, you got a mood. I do not know what the reason is. ...*(Interruptions)*... Then, under Rule 255, the Chairman may direct ...*(Interruptions)*... No question. ...*(Interruptions)*... The Chairman may direct any member, whose conduct in his opinion is grossly disorderly, to withdraw immediately from the Council ...*(Interruptions)*... and any member so ordered to withdraw shall do so forthwith and shall absent himself during the remainder of the day's meeting. ...*(Interruptions)*... Yes, please. ...*(Interruptions)*... You just convince them. ...*(Interruptions)*... Nobody is interested. ...*(Interruptions)*... I am not interested in naming. ...*(Interruptions)*... I am also not interested in naming. ...*(Interruptions)*... That is the most unfortunate thing. ...*(Interruptions)*... So, do you also support them? ...*(Interruptions)*... Do you support them? ...*(Interruptions)*...

SHRI MADHUSUDAN MISTRY (Gujarat): \*

SHRI MANAS RANJAN BHUNIA: \*

MR. CHAIRMAN: Nothing shall go on record. ...*(Interruptions)*... Nothing shall go on record either here or there. ...*(Interruptions)*... आप लोग बैठ जाइए। ...*(व्यवधान)*... ...*(Interruptions)*... What is it? ...*(Interruptions)*... Please sit down. ...*(Interruptions)*... Ask your Members to sit down. ...*(Interruptions)*... Why are they standing? ...*(Interruptions)*... आप लोग बैठ जाइए प्लीज ...*(व्यवधान)*... ...*(Interruptions)*...

SHRI MANAS RANJAN BHUNIA: \*

**श्री विजय गोयल:** सभापति जी, इसका मतलब यह हो गया कि कोई भी पार्टी, किसी दिन भी यह तय कर ले कि हम हाउस को चलने नहीं देंगे ...*(व्यवधान)*... और तब पार्टी के चाहे पांच मेम्बर्स हों, छह मेम्बर्स हों या दस मेम्बर्स हों ...*(व्यवधान)*... वे वेल में आ जाएंगे और हमारे राष्ट्रीय अध्यक्ष को बोलने नहीं देंगे। ...*(व्यवधान)*... यह डेमोक्रेसी तो नहीं है। ...*(व्यवधान)*...

MR. CHAIRMAN: That is the fate of democracy. ...*(Interruptions)*... That is the fate of democracy. ...*(Interruptions)*... What can we do? ...*(Interruptions)*...

**श्री विजय गोयल:** जब उनको नेम किया जाएगा ...*(व्यवधान)*... तब बाकी सब लोग उनके समर्थन में खड़े हो जाएंगे। ...*(व्यवधान)*...

MR. CHAIRMAN: That is the fate of democracy. ...*(Interruptions)*...

**श्री विजय गोयल:** इसका मतलब है कि जब भी ...*(व्यवधान)*... अमित शाह जी बोलेंगे, तब आप उनको बोलने नहीं देंगे। ...*(व्यवधान)*... क्या आप उनकी आवाज को बंद कर सकते हैं? ...*(व्यवधान)*... कृषि, किसान, उनकी समस्याएँ, सरकार ने उनके लिए जो किया है, वह इतना

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\*Not recorded

महत्वपूर्ण है, जिसके लिए ...(व्यवधान)... मैं समझता हूँ कि आपको भी इसमें पार्टिसिपेट करके भागीदार बनना चाहिए। ...(व्यवधान)... स्वामीनाथन जी ने खुद टाइम्स ऑफ इंडिया में अपने आर्टिकल में दिया है ...(व्यवधान)...

SHRI MANAS RANJAN BHUNIA: Sir, We are also concerned. ...(Interruptions)...

श्री विजय गोयल: मेरा आपसे निवेदन है ...(व्यवधान)... अब आप यह इशारों की politics मत कीजिए। ...(व्यवधान)...

श्री रवि शंकर प्रसाद: सभापति जी, विपक्ष नहीं चाहता है कि किसानों पर चर्चा हो ...(व्यवधान)... खेती पर चर्चा हो ...(व्यवधान)... किसानों के भविष्य की चर्चा हो ...(व्यवधान)... मैं यह सवाल पूछना चाहता हूँ कि ...(व्यवधान)... आज इतनी बड़ी चर्चा हो रही है ...(व्यवधान)... माननीय अध्यक्ष जी बोलेंगे, वे बोलेंगे ...(व्यवधान)... वह चर्चा होने से क्यों रोका जा रहा है? ...(व्यवधान)... सर, यह एक नई परंपरा है। ...(व्यवधान)... रूलिंग पार्टी के राष्ट्रीय अध्यक्ष ...(व्यवधान)... जो इस सदन के सम्माननीय सदस्य हैं, उनको बोलने नहीं दिया जा रहा है। ...(व्यवधान)...

श्री सभापति: आप लोग अपनी सीट्स पर जाइए। ...(व्यवधान)...

श्री रवि शंकर प्रसाद: यह तो कमाल हो गया। ...(व्यवधान)...

श्री सभापति: मो. नदीमूल हक जी, अहमद हसन जी, श्रीमती शांता क्षत्री, डा. शांतनु सेन ...(व्यवधान)... श्री शुभाशीष चक्रवर्ती, श्री रीताब्रता बनर्जी, श्री अबीर रंजन बिस्वास ...(व्यवधान)... आप अपनी सीट्स पर जाइए। ...(व्यवधान)... Please go to your Seats. ...(Interruptions)... Please go to your seats. ...(Interruptions)... All these people, please go to your seats. ...(Interruptions)... All these people, please go to your seats. ...(Interruptions)... These people, those names have read, they will go to their seats, please. ...(Interruptions)... प्लीज, आप लोग अपनी सीट पर जाकर बैठ जाइए। ...(व्यवधान)... क्या यह डेमोक्रेसी है? ...(व्यवधान)... वेल में आना डेमोक्रेसी है? ...(व्यवधान)... देश का मजाक ...(व्यवधान)... कर रहे हैं। ...(व्यवधान)... आप लोग लोकतंत्र का ...(व्यवधान)... मजाक कर रहे हैं। ...(व्यवधान)... ऐसा मत कीजिए। ...(व्यवधान)...

SHRI MANAS RANJAN BHUNIA: Sir, we are also concerned.... ...(Interruptions)...

श्री विजय गोयल: सभापति जी, आप सभी पार्टी के नेताओं को एक-एक मिनट देकर पूछ लीजिए कि इन हालात में क्या करना है? ...(व्यवधान)... Let all the party leaders express their views about this situation. ...(Interruptions)...

MR. CHAIRMAN: Please. ...(Interruptions)... Parliamentary Affairs Minister, as a Chairman, I can only advice. Then, I can only caution. Then, I can seek the co-operation of the people. ...(Interruptions)... It is a very important issue which is concerning, the larger sections, the farmers across the country are for discussion.



[Mr. Chairman]

...(Interruptions)... There are some important issues, and I said that it will be taken up tomorrow, the other one. ...(Interruptions)... And, then, I also took the names and asked them to go to their seats. ...(Interruptions)... Other than this, what the Chairman can do? And, if people come to the Well and then say, 'Let the democracy go to hell', then, what can we do? ...(Interruptions)...

SHRI MANAS RANJAN BHUNIA: Sir,... ...(Interruptions)...

MR. CHAIRMAN: I would like to have the advice of various parties. Anand Sharmaji, what is it you want to do? ...(Interruptions)... The Chair seeks your advice also. ...(Interruptions)...

SHRI ANAND SHARMA (Himachal Pradesh): Sir, once the House is in order, the discussion can resume. Unfortunately, the Members are agitated over some issue. The Chairman has said that the discussion can take place tomorrow. But, now the Members, they are not satisfied. Once the House is back in order, we can resume the discussion. We are for the discussion. We are very clear about it.

MR. CHAIRMAN: I heard you. Now, Dr. K. Keshava Rao. What is your advice?

DR. K. KESHA RAO (Andhra Pradesh): I have no suggestions to offer. ...(Interruptions)...

MR. CHAIRMAN: Right. Shri Prasanna Acharya.

श्री प्रसन्न आचार्य: भाई, कम से कम सुनो तो सही। ...(व्यवधान)... यह ...(व्यवधान)... तानाशाही लगती है। ...(व्यवधान)... Sir, I don't deny; what they are saying is an important issue. But equally, the farmers' issue is also an important issue. ...(Interruptions)... And let the farmers' issue be discussed today. Sir, you kindly allow them to bring up their issue tomorrow. So, let us not prevent the House from discussing the plight of farmers. सरकार की आलोचना करनी है, मुझे भी आलोचना करनी है। ...(व्यवधान)... हम भी farmers' issue पर सरकार का पर्दाफाश करेंगे, यहीं से करेंगे। ...(व्यवधान)... मेरा निवेदन है। कि आप वहाँ जाइए और सरकार का पर्दाफाश करिए। ...(व्यवधान)... Let us discuss the farmers' issue. ...(Interruptions)... That is my clear Cut opinion.

MR. CHAIRMAN: Now, Prof. Ram Gopal Yadav.

SHRI MANAS RANJAN BHUNIA : \*

MR. CHAIRMAN: It is not going on record. ...(Interruptions)... Only the name which the Chair calls will go on record. ...(Interruptions)...

SHRI MANAS RANJAN BHUNIA:\*

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\*Not recorded

**प्रो. राम गोपाल यादव** (उत्तर प्रदेश): श्रीमन्, इसमें दो राय नहीं कि जो चर्चा प्रारम्भ हो चुकी है, वह बहुत महत्वपूर्ण है। माननीय सदस्य जो मामला उठा रहे हैं, उनका भी मामला important है, लेकिन आपने यह आश्वासन दे दिया है कि कल इनको बोलने की इजाजत दी जाएगी। लेकिन उसमें आप एक बात का ध्यान रखिएगा कि हम लोगों ने जो नोटिस दिया था, वह उससे भी ज्यादा important था और आपने उस पर कल बोलने की इजाजत भी दी है। उसको नम्बर एक पर जगह मिलनी चाहिए, मैं यह चाहता हूँ और मैं चाहता हूँ कि चर्चा हो। मैं टीएमसी के माननीय सदस्यों से भी अनुरोध करता हूँ कि वे अपनी सीट पर बैठे, चेयर को obey करें, क्योंकि वे कल आपकी बात को सुनने के लिए कह रहे हैं।

MR. CHAIRMAN: Shri Navaneethakrishnan, what is your suggestion?

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, as Prof. Ram Gopal Yadav has said, we can continue the discussion on farmers' issue and, then, on the basis of the assurance given by Mr. Chairman, it may be taken up tomorrow.

MR. CHAIRMAN: Now, Shri Ram Chandra Prasad Singh.

**श्री राम चन्द्र प्रसाद सिंह** (बिहार): सर, किसानों की समस्या सबसे महत्वपूर्ण है ...**(व्यवधान)**... और इस देश में किसानों की आबादी सबसे अधिक है। यह बहुत दुर्भाग्य की बात है, जब किसान के issue के ऊपर चर्चा शुरू हो गई है, ...**(व्यवधान)**... तो इस देश में और तरह-तरह के मुद्दे हैं ...**(व्यवधान)**... ये तानाशाही की बात कर रहे हैं ...**(व्यवधान)**... आप ज़रा चुप रहिए। ...**(व्यवधान)**... आप चुप रहिए, हमको भी बोलने दीजिए। ...**(व्यवधान)**...

MR. CHAIRMAN: You don't allow even other Members! ...**(Interruptions)**...

**श्री राम चन्द्र प्रसाद सिंह**: सर, अगर यही तरीका रहा, तो जब भी किसी प्रदेश का कोई मामला होगा, तो हाउस चलेगा ही नहीं! ...**(व्यवधान)**... इस सम्बन्ध में जो भी व्यवस्था है, जो भी अपने रूल्स में है, ...**(व्यवधान)**... आप कार्रवाई कीजिए ...**(व्यवधान)**... और सदन को चलवाइए। ...**(व्यवधान)**...

MR. CHAIRMAN: Right. Shri Naresh Gujral, do you want to Say Something? ...**(Interruptions)**...

SHRI NARESH GUJRAL (Punjab): Sir, I come from a farming State. ...**(Interruptions)**... So, it is important that the farmers' issue must be discussed. ...**(Interruptions)**... In any case, this has been the demand of the whole House inside. So, I am very surprised that we are not willing to discuss the farmers' issues, more so when finally something has been done for the farmers after fifty years. It is important that the farmers should know what the Government is trying to do for them.

MR. CHAIRMAN: Now, Shri Sanjay Raut.

**श्री संजय राउत (महाराष्ट्र):** सर, किसानों का विषय सबसे महत्वपूर्ण है, ...(व्यवधान)... महाराष्ट्र के लिए भी, देश के लिए भी, ...(व्यवधान)... क्योंकि सबसे ज्यादा किसानों ने आत्महत्या महाराष्ट्र में की है। ...(व्यवधान)... मुझे लगता है कि अमित शाह जी ने जो विषय उठाया है, उस पर चर्चा होनी चाहिए। ...(व्यवधान)...

MR. CHAIRMAN: Now, Shri C. M. Ramesh.

SHRI C. M. RAMESH (Andhra Pradesh): Sir, I agree with whatever Prof. Ram Gopal has said. Both are important subjects. Why cannot we have an urgent talk to their Leader and then meet after 10-20 minutes? ...(Interruptions)...

MR. CHAIRMAN: We have already done it.

SHRI C.M. RAMESH: Suspension is not the solution.

MR. CHAIRMAN: We have done it. I will never do anything by force ...(Interruptions)...

SHRI C. M. RAMESH: Sir, call the Leader and discuss for 10-20 minutes. ...(Interruptions)...

MR. CHAIRMAN: Right. You may discuss it. If you want to discuss, discuss with them. I have already adjourned the House and requested the Leaders also to discuss. Now, Shri D. Raja. If anybody wants to discuss, he is free. I am ready to go by that also. ...(Interruptions)...

SHRI D. RAJA (Tamil Nadu): Sir, I agree with what Prof. Ram Gopal Yadav has said. The issues are very important. ...(Interruptions)...

**श्री विजय गोयल:** सर, वे राजा साहब को सुन सकते हैं ...(व्यवधान)...

**श्री सभापति:** आप उनकी चिन्ता मत कीजिए। मंत्री जी, आप बैठिए। Whatever may be, why should the other Member get into that. ...(Interruptions)...

SHRI D. RAJA: Sir, the farmers' distress is a national concern. The whole House will have to discuss it. We even used to ask for a special Session to discuss... (Interruptions)... Now, Prof. Ram Gopal Yadav has given a concrete suggestion. ...(Interruptions)... If you agree to listen to them tomorrow, they can agree for that and we can resume our discussion. That is for the Chair; you should assure them that you will discuss their issue also.

MR. CHAIRMAN: Shri Satish Chandra Misra. Please. ...(Interruptions)...

**श्री सतीश चन्द्र मिश्रा (उत्तर प्रदेश):** सर, किसानों का मसला काफी इम्पोर्टेंट मसला है। हमारी पार्टी उस पर चर्चा करने के लिए तैयार है।

PROF. MANOJ KUMAR JHA (Bihar): Mr. Chairman, Sir, I think I was also one of the core signatories for the motion on behalf of my party on Short Duration Discussion. We wanted to mystify or de-mystify the spectacle of Minimum Support Price. ...(Interruptions)... I have no disagreement with them, but what happens, Sir, is that history comes to mock us time and again. In this House, there have been Ministers who said, 'disruption is a strategy'. So, I believe that we should look at it in totality. ...(Interruptions)...

श्री सुशील कुमार गुप्ता (राष्ट्रीय राजधानी क्षेत्र दिल्ली): सर, मैं कहना चाहूंगा कि पहले पाँच-सात मिनट का समय इनको दे दें और फिर बाकी की कार्यवाही को आगे बढ़ाएं। ये लोग अगर पहले कुछ बोलना चाहते हैं, तो बोलने दें।

SHRI ELAMARAM KAREEM (Kerala): Sir, two issues are important. The House should run smoothly. You please assure them and give some time to them. ...(Interruptions)...

MR. CHAIRMAN: Hon. Members, before I adjourn, I want to tell the House that this is the first item - the farmer's problem. The second item is SC/ST which we all have been demanding for years together and that which has been approved by the Lok Sabha. ...(Interruptions)... That will be taken up. If you are interested, then, allow the House to run. ...(Interruptions)... If you are not interested, I adjourn the House till 3.00 p.m.

*The House then adjourned at forty-two minutes past two of the clock.*

*The House reassembled at three of the clock,*

*MR. CHAIRMAN in the Chair.*

MR. CHAIRMAN: Let us continue with the discussion on the recent increase in MSP on agricultural crops and challenges in agricultural sector.

SHRI MANAS RANJAN BHUNIA: Sir, I have given notice under Rule 267. ...(Interruptions)...

MR. CHAIRMAN: Nothing should go on record. ...(Interruptions)...

SHRI MANAS RANJAN BHUNIA: \*

MR. CHAIRMAN: Say, attack on democracy. Attack on Parliament. Attack in the Well of the House. ...(Interruptions)... Will you please respect the Chair for a minute? ...(Interruptions)...

[Mr. Chairman]

Hon. Members, I wanted to take up important issues. Accordingly, the Business Advisory Committee has agreed to have discussion on challenges in agricultural sector, recent hike in the MSP, etc. The second one is about the State of economy and problems connected with that. Both have been admitted. One was slated for yesterday. But, it could not be taken up yesterday. So, it is slated for today. And, the other one is to be taken up tomorrow. There are other issues which have been slated for taking up one-after-the-other.

As far as Zero Hour is concerned, I have been admitting almost all Zero Hour submissions. First opportunity is given to Members who have not got any opportunity so far. Second opportunity is given to those Members who have got only one opportunity. And, third one is depending upon the importance of the issue. Some Members have given notice today also for Zero Hour submissions. Some have been listed for taking up today. And, some have been listed for tomorrow or can be listed for tomorrow. But, in between the Short Duration Discussion, I have allowed to raise a point and I have also answered to that point. Then, the discussion started and went on for six minutes. After that, some Members entered into the Well of the House. I adjourned the House twice, appealed to them thrice and also taken opinion of all Members. Members are unanimous as far as the discussion is concerned; they are all ready. But, Members are divided on possible action to be taken up. I have also informed the House about the important Bill which is agitating the minds of the people; various political parties are also agitating outside and the Bill was approved by the Lok Sabha. I permitted it as a Supplementary List of Business. It is relating to SC/ST. I also asked the Government to take it up on priority. I told the Minister of Parliamentary Affairs that other Bills can wait for a little time, but you circulate this Bill first. That is the situation. I have also informed about this to the House. But, still, Members of one political party enter into the Well, shout slogans and defy the Chair. So, I have no other way other than adjourning the House till 11.00 am tomorrow. The discussion will continue tomorrow.

The House is adjourned till 11.00 am tomorrow.

*The House then adjourned at three minutes past  
three of the clock till eleven of the clock on  
Wednesday, the 8th August, 2018*